

5. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5965/88]

12.13 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following seventeen Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 23rd February, 1888 :

1. The Appropriation (Vote on Account) Bill, 1988
2. The Appropriation Bill, 1988
3. The Punjab Appropriation (Vote on Account) Bill, 1988
4. The Punjab Appropriation Bills, 1988
5. The Delhi Administration (Amendment) Bill, 1988
6. Rhw Delhi Municipal Corporation (Amendment) Bill, 1988
7. The Major Port Trusts (Amendment) Bill, 1988
8. The Constitution (Fifty-ninth Amendment) Bill, 1988
9. The Tamil Nadu Appropriation (Vote on Account) Bill, 1988
10. The Tamil Nadu Appropriation Bill, 1988
11. The Appropriation (Railway) Bill, 1988
12. The Appropriation (Railway) No. 2 Bill, 1988
13. The Appropriation (Railway) No. 3 Bill, 1988

14. The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1988

15. The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1988

16. The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1988

17. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Bill, 1988.

12.14 hrs.

ESTIMATES COMMITTEE Sixty-third Report and Minutes

[English]

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to present the Sixty-third Report (Hindi and English versions) of the Estimates Committee on the Ministry of Tourism—Development of Major Buddhist Pilgrimage Centres and Minutes of the sittings of the Committee relating thereto.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Twenty-seventh and Hundred and Twenty-ninth Report

[English]

SHRI AMAL DATTA (Diamond Harbour) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

1. Hundred and Twenty-seventh Report on Induction of an aircraft in the Indian Air Force.
2. Hundred and Twenty-ninth Report on (i) Kharagpur-Madras wideband microwave scheme (ii) Calcutta-North Bengal-Assam wideband microwave scheme (iii) Nagpur-Bangalore wideband microwave scheme.